Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in INR)

		~	-	~	-	Γ.		`````	ount in INR)	
SI.	Category of creditor	Summar			nary of	Amount	Amount of		Details	Remar
No.		claims rec	eived		claims	of	claims not		in	ks,
					admitted	continge	admitted	under	Annexure	if any
		No. of claims	Amount	No. of clai ms	Amount of claims admitted	ntclaims		verificati on		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	67,59,186	1	67,59,186	0	0	0	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	2,33,12,526	4	2,33,12,526	0	0	0	4	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	б	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	NIL
	Total	4	3,00,71,712	5	3,00,71,712	0	0	0		NIL

Annexure-1 Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021 List of creditors as on: 02/03/2022

List of secured financial creditors belonging to any class of creditors

(Amount in INR)

Sl. No.			of claim eived				of claim hitted			Amount of		Amount of claim	Amount of claim	Remark s, if any
	t-or		claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that may be set-off	not admitted	under verifica- tion	
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Annexure-2

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021 List of creditors as on: 02/03/2022

												(Amount in]	INR)
Sl.	Name	Detai	ils of		Det	ails of clain	n admitted		Amount of	Amount	Amount of	Amount of	Remarks
No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	of claim	covered	related	share in		dues, that		tion	
				admitted		by	party?	CoC		may be			
						guarantee				set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

List of unsecured financial creditors belonging to any class of creditors

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021 List of creditors as on: 02/03/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

													(Amoun	t in INR)
Sl. No.		claim	ails of receive		Details o	of claim ad	mitted			Amount of conti-	Amount of any	Amount of claim	of claim	Remarks , if any
	ditor	Date of rec eipt	d Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	ngent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
1		03/01/20 22	67,59,186		Financial claim against Collateral Security		NIL	No	22.5%	NIL	NIL	NIL	NIL	100% Admitted

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021 List of creditors as on: 02/03/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

												(Amount i	n INR)
Sl. No.	Name of cre-	Detai claim re			Detai	ls of claim	admitted		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt	Amount claimed	Amount of claim admitted	of	Amount covered by guar- antee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	ii uniy
	Bank of India	03/01/2022	1,97,76,573	1,97,76,573	Unsecured Financial claim	NIL	No	65.8%	NII	NIL	NIL	NIL	100% Admitted
2	CLIX Capital Services	03/01/2022	4,30,402	4,30,402	Unsecured Financial claim	NIL	No	1.4%	NIL	NIL	NIL	NIL	100% Admitted
3	Shriram City Union Finance Limited	19/01/2022	13,24,964	13,24,964	Unsecured Financial claim	NIL	No	4.4%	NIL	NIL	NIL	NIL	100% Admitted
4	Deutsche Bank AG, Chennai	01/03/2022	17,80,587	17,80,587	Unsecured Financial claim	NIL	No	5.9%	NIL	NIL	NIL	NIL	100% Admitted
			2,15,31,939	2,15,31,939				77.5%	NIL	NIL	NIL	NIL	100% Admitted

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021 List of creditors as on: 02/03/2022 List of operational creditors (Workmen)

						-	L.		,		(Amo	ount in INR)	
Sl.	Name of	Name	Details of	of claim		De	tails of clai	m admitted	Amount	Amount	Amount of	Amount of	Remarks,
No.	authorised	of	recei	ived					of conti-	of any	claim under	claim not a	if any
	representa-	work	Date	Amount	Amount	Nature	Whether	% voting	ngent	mutual	verification	dmitted	
	tive, if any	man	of	claimed	of claim	of	related	share in	claim	dues,			
			receipt		admitted	claim	party?	CoC, if		that may			
								applicable		be			
										set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021 List of creditors as on: 02/03/2022

												(Amount in	INR)
Sl.	Name of	Name	Deta	ils of	De	etails of cla	aim admitt	ed	Amount	Amount	Amount	Amount of	Remarks,
No.	authorised o	empl	claim r	eceived					of contin-	of any	of claim	claim not	if any
	representa-	-oyee	Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	tive, if any		of	claimed	claim	of	related	voting shar		dues, th	verifica -		
			receipt		admitted	claim	party?	e in CoC,		at may	tion		
								if		be set-			
								applicable		off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

List of operational creditors (Employees)

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021 List of creditors as on: 02/03/2022

List of operational creditors (Government dues)

												(Amount	in INR)
Sl. No.		claimant	Deta claim r	ils of accived	De	tails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· · · ·
	Departme	Govern ment	Date of receipt	1	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	or any mutual dues, th at may be set- off	under verifica - tion	admitted	папу
1	Employee State Insurance Corporation (ESI)	Office, TamilNadu	28/02/2022	16,971	16,971	ESI Des	No	NIL	NIL	NIL	NIL	NIL	NIL

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021 List of creditors as on: 02/03/2022

				-		x			1 0			*	(Amou	nt in INR)
Sl.	Name	Details	of claim		Details	of claim adn	nitted			Amount	Amount	Amount	Amount	Remarks,
No	of cre	rece	eived							of contin-	of any	of	of claim	if any
	ditor	Date of	Amou	Amou	Natur	Amount	Amount	Whether	% of	gent	mutual	claim	under	
		receipt	nt clai	nt of cl	e of cl	covered	covered	related	voting	claim	dues,		verifica-	
			med	aim ad	aim	by	by guara	party?	share in		that may	mitted	tion	
				mitted		security	-ntee		CoC		be set-off			
						interest								
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

List of operational creditors (Other than Workmen and Employees and Government Dues)

Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED Date of commencement of CIRP 03/12/2021 List of creditors as on: 02/03/2022

												(Amour	nt in INR)
Sl.	Name	Deta	ails of			Details of c	lai		Amount	Amount	Amount	Amount	Remarks,
No	of cre	claim 1	received			m admitte	d		of contin	of any	of claim	of claim	if any
	-ditor	Date of	Amount	Amount	Nature	Amount co	Amount co	Whether	-gent	mutual	not	under	
		receipt	claimed	of claim	of	vered by	vered by	related	claim	dues,	admitted	verifica-	
		_		admitted	claim	Security	guarantee	party?		that may		tion	
						interest				be			
										set-off			
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

List of other creditors (Other than financial creditors and operational creditors)